

A 22/94

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Serial No. of Order	Date of Order	Order with Signature	Office note as to action (if any) taken on order
18	16.5.95	<p>O.A. Nos. ..., 14/94, 15/95, 22/94, 23/94, 24/94, 25/94, 34/94, 283/94, 284/94, <u>338/94, 415/94, 416/94 & 417/94</u></p> <p>A common order is pronounced in the Open Court as per the observations and directions made in the order dated 16.5.1995. The above mentioned applications are disposed of. No costs.</p> <p><i>Am/16/95</i></p> <p>MEMBER (ADMINISTRATIVE)</p>	<p>Free copy of judgment may be given to the counsel for the applicant. The same copy of judgment was has been given to Mr. Ashok Mishra in O.A. No. 34/94.</p> <p><i>Sett</i> 216 <i>12-6-95</i> A-D</p> <p><i>Received copy of order 21/6-95 Banshidhar Verma petitioner 12-6-95</i></p>